



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.09.2025 were not taken up. The next date of hearing in the matters is **28.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 55 of 2022 & I.A. No. 4360 of 2022 Part Heard	Oravel Stays Ltd. Vs. Competition Commission of India & Ors. With	Shally Bhasin	Samar Bansal Sharmistha Ghosh-R1 Rukmini Bobde Sonal Gupta-R2 Vaibhav Gaggar Ela Bali-R3 Vivek Pandey-R4 Rukhmini Bobde Ishan Nagar
2.	Competition App. (AT) No. 57 of 2022 & I.A. No. 1964, 1927, 2218, of 2023 Part Heard	Make My Trip (India) Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anand S Pathak	Harish Malik Shama Nargis Samar Bansal-R1 Sharmistha Ghosh Rukhmini Bobde Sonal Gupta-R2 Kokila Kumar-R3 Rohan Arora-R5-10

By order of Hon'ble Chairperson
-Sd/-
Registrar